NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/17A/2017

NAME OF THE PETITIONER(S)

: S. MURUGANANDHAM

NAME OF THE RESPONDENT(S)

: CHICKO FOODS PRIVATE LIMITED

UNDER SECTION

: 237(b), 397/398, 402, 403 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. GUNASEKARAN.

S-MURUGANADHAM

PETRONEL

PENDONA

R. GUNASERAR AN ADVOCATE
FOR A. MURALEZOHARUN

AJUDGATE

ORDER

Proxy representing the counsel for petitioner on record present and stated that the senior counsel could not attend before the Tribunal as he is held up at the High Court. Counsel for R4 present and prayed time for filing counter in CA 158/2017. Time is enlarged at request for hearing the CA. Put up on 03.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc